

commodation on 23rd June, 1982, on the ground that no accommodation was available at Gulabi Bagh; and

(d) if so, what steps Government propose to take to punish the guilty persons?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) The Delhi Administration has reported that Quarter No. 1481 situated at Gulabi Bagh, New Delhi has been offered for allotment to a staff car driver working in the R&I Section of Delhi Administration Sectt. in pool. The official is already residing in a Government accommodation in Gulabi Bagh which is one below his entitled type.

(b) An offer of allotment has been issued to an official who is also residing in a house one below to his entitlement in the same locality.

(c) Smt. Saroj Kanta Bali was refused fresh allotment of quarter out of turn by Delhi Administration.

(d) Delhi Administration have reported that there is no irregularity in making offer of allotment of quarter and refusing fresh allotment out of turn referred to in earlier parts of this question.

Registration of Group Housing Societies by States

3004. SHRIMATI SUSHILA SHANKAR ADIVAREKAR: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether other States Register Group Housing Cooperative Societies on the pattern of Delhi; and

(b) if so, what are the details thereof?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b) Most of the States have a two-tier structure of co-operative Housing Socie-

ties and have set up Apex Co-operative Housing Finance Societies and different types of primary co-operative housing societies. The Apex Co-operative Housing Finance Societies and their member primary co-operative housing societies are registered under the Co-operative Societies Act of the respective States. Details of these Co-operative Societies are not available with this Ministry.

मकानों के निर्माण के लिये संसद् सदस्यों को सुविधायें

3005. श्री जनदम्बी प्रसाद यादव :
श्री अश्विनी कुमार :

क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार उन संसद् सदस्यों को मकान बनाने के लिये भूमि अथवा अन्य सुविधायें प्रदान करती है जो अपने रहने के लिये दिल्ली में या किसी अन्य स्थान पर मकान बनाना चाहते हो, यदि हाँ, तो उसका ब्योरा क्या है और पिछले तीन वर्षों में कितने संसद् सदस्यों को सहायता दी गई ;

(ख) क्या यह योजना और सुविधायें पर्याप्त है ; और

(ग) क्या सरकार द्वारा बनाये जाने वाले मकानों में से मकानों का कोई कोटा संसद् सदस्यों या उनके परिवारों के लिये आरक्षित रखा गया है ?

संसदीय कार्य तथा निर्माण और आवास मंत्री (श्री भोगनारायण सिंह) : (क) से (ग) सूचना एकत्र की जा रही है तथा सभा पटल पर रख दी जायेगी ।